

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3665
TO BE ANSWERED ON 17TH DECEMBER, 2024

PROMOTING NATURAL FARMING

3665. DR. KIRSAN NAMDEO:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is encouraging organic farming/natural farming as the demand for such products are gradually increasing and if so, the details thereof, State-wise;
- (b) the details of the funds sanctioned and utilized during the last three years, State/UT-wise;
- (c) the steps taken for the development of natural farming in the country and the incentives given to farmers engaged in natural farming;
- (d) the steps taken by the Government to facilitate marketing for the farmers engaged in natural farming;
- (e) whether the Government has formulated any new policy for promoting natural farming; and
- (f) the timeline proposed for implementing the said policy and the manner in which it would be beneficial for the farmers?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Yes sir. The Government has been promoting organic farming in the country since 2015-16 through the schemes, Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes focus on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. The State wise allocation and utilization of funds during the last three years under PKVY & MOVCDNER schemes are given at **Annexure-I & II**.

(c) to (f): Since 2019-20, Government of India is promoting natural farming through Bhartiya Prakratik Krishi Paddhati (BPKP) which has now been up scaled as National Mission on Natural Farming (NMNF) and recently approved by the Union Cabinet on 25th November 2024. NMNF is a standalone centrally sponsored scheme with an overall outlay of ₹2481 crore which will be implemented during the period of 15th Finance Commission. The Mission has a target to initiate one crore farmers to natural farming.

The scheme provides for extensive training programmes for farmers on natural farming package of practices such as increasing crop diversity, preparation of inputs etc. and 10,000 need based Bio-Input Resource Centers are planned to provide easy access to natural inputs, thus reducing usage of inputs purchased from external markets and input cost of cultivation, providing chemical free safe & nutritious food to farmers' family and consumers, reducing exposure to chemical inputs, improving soil fertility of land, water use efficiency of soil, increased on-farm biodiversity and thereby build climate resilience. The mission provides for easy certification system and common brand for naturally grown produce for market access.

Details of funds Allocated, released & utilized under the PKVY scheme during the last 3 years

(Rs in lakh)

S. No.	Name of the State	2021-22			2022-23			2023-24		
		Allocation	Release(**)	Expenditure (*)	Allocation	Release	Expenditure(*)	Allocation	Release	Expenditure (*)
1	Andhra Pradesh	1573.21	0.00	0.00	826.35	0.00	0.00	970.00	970.00	970.00
2	Bihar	991.81	0.00	0.00	2830.65	1547.68	1547.68	2509.80	402.00	261.46
3	Chhattisgarh	1324.74	0.00	0.00	3504.93	0.00	0.00	3175.00	1892.50	1892.50
4	Gujarat	20.81	0.00	0.00	20.50	0.00	0.00	750.00	196.00	20.80
5	Goa	0.00	0.00	0.00	1025.10	0.00	0.00	382.50	250.00	241.00
6	Haryana	10.40	0.00	0.00	10.25	0.00	0.00	675.00	0.00	0.00
7	Jharkhand	270.50	0.00	0.00	1397.27	0.00	0.00	1772.00	163.00	163.00
8	Karnataka	20.81	0.00	0.00	1045.61	512.55	512.55	2803.00	2803.00	828.00
9	Kerala	1209.68	0.00	0.00	1712.07	1712.07	1712.07	1047.00	71.00	71.00
10	Madhya Pradesh	1332.63	0.00	0.00	5756.54	0.00	0.00	4810.00	33.00	0.00
11	Maharashtra	41.62	0.00	0.00	745.90	449.67	449.67	3361.00	1681.00	1681.00
12	Odisha	618.12	0.00	0.00	741.44	370.72	370.72	1000.00	791.00	783.75
13	Punjab	241.94	221.13	221.13	222.46	0.00	0.00	745.00	0.00	0.00
14	Rajasthan	4100.09	4048.07	4048.07	2452.64	1783.26	1783.26	3133.00	800.00	700.00
15	Tamil Nadu	63.65	0.00	0.00	704.87	0.00	0.00	1564.00	1564.00	1564.00
16	Telangana	31.21	0.00	0.00	30.75	0.00	0.00	568.00	0.00	0.00
17	Uttar Pradesh	2181.23	865.56	865.56	13400.57	5089.32	5089.32	6607.00	5881.00	5881.00
18	West Bengal	0.00	0.00	0.00	555.39	555.39	555.39	2001.00	1717.00	1717.00
19	Himachal Pradesh	401.17	0.00	0.00	1121.36	0.00	0.00	497.00	124.00	124.00
20	Uttarakhand	2984.87	2953.66	2953.66	6030.68	5969.00	5969.00	3065.00	767.00	767.00
21	All NE States	205.63	96.39	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22	All Uts	952.68	0.00	0.00	893.02	193.55	193.55	1863.02	380.20	380.20
	Total	18576.81	8184.81	8088.42	45028.35	18183.20	18183.20	43298.32	20485.70	18045.71

(*) As informed by the State.

(**) Due to implementation of new procedure of release of funds as per SNA & Covid pandemic less funds released in 2021-22

Details of funds Allocated, released & utilized under the MOVCDNER scheme during the last 3 years

(Rs in lakh)

Sl. No.	Name of the State	Year 2021-22			Year 2022-23			Year 2023-24		
		Allocation	Released	Expenditure (*)	Allocation	Released	Expenditure(*)	Allocation	Released	Expenditure (*)
1	Assam	25,87.98	0.00	0.00	2,681.80	2,059.15	2,059.15	3,717.98	3,684.91	2,426.26
2	Manipur	6,238.76	4,911.50	4,911.50	2,915.37	2,915.36	2,915.36	2,805.38	2,805.38	2,056.87
3	Meghalaya	836.65	92.88	92.88	2,011.88	621.57	621.57	2,465.40	2,465.40	1,742.79
4	Nagaland	2,781.18	2,114.20	2,114.20	1,961.01	1,390.60	1,390.60	2,346.10	2,346.10	1,173.05
5	Mizoram	1,858.80	1,291.74	1,291.74	1,604.25	1,140.90	1,140.90	2,336.16	2,336.16	1,523.30
6	Arunachal Pradesh	2,938.02	2,776.10	2,776.10	1,860.77	1,642.17	1,642.17	2,574.75	2,574.75	1,428.22
7	Sikkim	2,406.84	795.69	795.69	4,005.10	1,538.83	1,538.83	3,260.69	3,260.69	3,260.69
8	Tripura	3,042.70	1,178.27	1,178.27	2,759.82	3,000.26	3,000.26	3,370.04	3,370.04	2,126.96
	Total	22,690.93	13,160.39	13,160.39	19,800.00	14,308.84	14,308.84	22,876.50	22,843.43	15,738.14

(*) As per Utilization Certificate communicated by State.
